Annexure – 8

Name of the corporate debtor: Ramnath Housing Private Limited; Date of commencement of CIRP: 16.12.2025 and order received/communicated on 20.12.2025; List of creditors as on: 06.01.2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1						-	-	No	-	-	-	-	-	
	Total					**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	